

Government of Jammu and Kashmir
Civil Secretariat
Finance Department
Jammu

Notification
Jammu, 8th February, 2021

S.O 40 .- In the Excise Policy 2020-21, notified vide S.O 275 dated 31st August 2020, the Lieutenant Governor is pleased to make the following amendments; namely:-

1. **In Clause 13**, in proviso thereto, the sign full stop (.) at the end shall be substituted by sign colon (:) and thereafter, the following proviso shall be added; namely:

“Provided further that due to closure of business activity on account of Covid-19 induced lockdown, the license holders of licenses namely, JKEL-2 (only for first slab of fixed License Fee of Rs 2.00 lacs), JKEL-3 and JKEL-4 shall pay the license fee on pro-rata basis.”

2. **For Clause 17**, the following clauses shall be substituted; namely:-

“ **17. Bottling fee**

Kind	Amount
IMFL	Rs 10.00/750 ml for own brands and Rs 12.00/750 ml for franchise brands of IMFL for all local sales including Ladakh (UT).
JKSW	Rs 08.00/750 ml
Beer	Rs 10.00/BL for own brands and Rs 12.00/BL for franchise brands of Beer for all local sales including Ladakh (UT).
Wine /Cider/RTD Beverages	Rs 10.00/BL

17-A. Export Duty

Kind	Amount
IMFL	Rs 2.00/750 ml
Beer	Rs 2.00/650 ml

”

3. For Clause 18, the following clause shall be substituted; namely:-

“18. Tax and Duties on CSD: Excise Duty and Import Duty on CSD/PMFs shall be 25% less than that on Civil for all types of liquor.”

By order of the Lieutenant Governor.

Sd/-

(Dr. Arun Kumar Mehta), IAS
Financial Commissioner,
Finance Department

Dated:- 8 -02-2021

No:-ET/Estt/52/2020

Copy to the:-

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2. All Financial Commissioners.
3. All Principal Secretaries to Government.
4. Principal Secretary to the Lieutenant Governor.
5. All Commissioner/Secretaries to Government.
6. Joint Secretary (J&K), Ministry of Home Affairs, GOI, New Delhi.
7. Principal Resident Commissioner, 5 Prithvi Raj Road, New Delhi.
8. Divisional Commissioner, Kashmir/Jammu/Ladakh.
9. Director, Anti-Corruption Bureau.
10. Registrar General, J&K High Court Srinagar/Jammu.
11. Excise Commissioner, J&K.
12. Commissioner, State Taxes, J&K.
13. All Deputy Commissioners.
14. Director Information, J&K.
15. General Manager, Government Press Jammu/Srinagar.
16. Pvt. Secretary to Chief Secretary, J&K.
17. Pvt. Secretary to the Financial Commissioner, Finance Department
18. Government Order file/Stock file/Incharge Website.

Under Secretary to the Government,
Finance Department

08/2/2021
Arun Mehta